

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2787**  
TO BE ANSWERED ON: 03.08.2016

**CSCs**

**2787 SHRI NABA KUMAR SARANIA:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether Common Service Centres (CSCs) have been established in the country to provide employment to youths;
- (b) if so, the number of CSCs opened in the country so far, State-wise; and
- (c) the details of the procedure to be followed by an applicant along with the fee charged for registering to set up a CSC?

**ANSWER**

MINISTER OF STATE FOR MINISTRY OF ELECTRONICS AND  
INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a) and (b): Yes, Sir. As on 30<sup>th</sup> June, 2016, total 2,23,307 CSCs were set up in the country. The State wise list is at Annexure-I.

(c): The procedure to be followed by an applicant for setting up of CSC is placed at Annexure-II.

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**Annexure-I**

The State / Union Territory (UT)-wise status of CSCs are as follows:

Sl No.	State / UT	Total No. of CSCs Set Up (till June-16)
1	Andhra Pradesh	6055
2	Arunachal Pradesh	206
3	Assam	4286
4	Bihar	11490
5	Chhattisgarh	8095
6	Goa	0
7	Gujarat	15877
8	Haryana	4353
9	Himachal Pradesh	3655
10	Jammu & Kashmir	1380
11	Jharkhand	5686
12	Karnataka	4035
13	Kerala	3150
14	Madhya Pradesh	14801
15	Maharashtra	34873

Sl No.	State / UT	Total No. of CSCs Set Up (till June-16)
16	Manipur	594
17	Meghalaya	313
18	Mizoram	140
19	Nagaland	226
20	Orissa	8663
21	Punjab	4500
22	Rajasthan	14127
23	Sikkim	422
24	Tamil Nadu	13595
25	Telangana	3863
26	Tripura	353
27	Uttar Pradesh	44999
28	Uttarakhand	3104
29	West Bengal	9730
	<b>STATES TOTAL</b>	<b>222571</b>
Sl No.	State / UT	Total No. of CSCs Set Up (till June-16)
1	Andaman and Nicobar	36
2	Chandigarh	45
3	Dadra and Nagar Haveli	15
4	Daman and Diu	14
5	Delhi	530
6	Lakshadweep	15
7	Puducherry	81
	<b>UTs TOTAL</b>	<b>736</b>
<b>36</b>	<b>GRAND TOTAL</b>	<b>223307</b>

## Annexure-II

The procedure to be followed by an applicant for setting up of CSC:

### A. On-line Registration -

1. To visit the website [www.csc.gov.in](http://www.csc.gov.in) and go to the registration page.
2. On Registration page, the Applicant shall enter his/her Aadhaar number and complete the authentication process by e-KYC.
3. The Aadhaar Number will be verified automatically in the system, and the Registration Form will appear automatically containing the Applicant's Aadhaar details. There will be some other personal information which the Applicant needs to fill in manually.
4. The Applicant is required to upload two photographs of his/her shop – one interior photograph, and one exterior photograph of the shop where he/she intends to set up the CSC. Only GEO tag Centre photograph is accepted on the Registration Form.
5. The Applicant also needs to upload his/her PAN Card while filing in the Registration Form.
6. The Applicant is required to register his/her Mobile Number and e-Mail ID on the Registration Form.
7. After submission of duly filled in Form, the Applicant will get a Registration Number/Application Number and confirmation through SMS.

8. After Submission, CSC ID is generated within 15 to 20 days. During this time, the on-line registration details are sent to the State/UT Teams for verification. On verification, the CSC ID is generated. The CSC ID as well as the Password is sent to Applicant's registered e-Mail ID and Mobile Number.
9. The Applicant can track his/her status online on the same portal by using same application number and Aadhaar.

**B. Off-line Registration**

In this process, the Applicant can submit Application for becoming a Village Level Entrepreneur (VLE) to the concerned District e-Governance Society (DeGS). As per CSC 2.0 Guidelines, DeGS is required to constitute a Selection Committee for selection of VLEs for a particular Gram Panchayat. The Selection Committee / DeGS will send their recommendation to the Centralised CSC ID Creating Team for creation of CSC ID.

Apart from this, the Applicant also submits application to the State Team of CSC e-Governance Services India Limited (CSC Special Purpose Vehicle-CSC SPV). After proper verification, the State Team sends their recommendation to the Central OMT ID Team for creation of OMT ID.

**No money or fee is charged either for on-line or for off-line Registration of CSC.**

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